

IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 20.08.2020

<u>CIVIL CASES</u>	
<u>I Session</u>	<u>II Session</u>
<u>ARGUMENTS</u>	<u>ARGUMENTS</u>
1. OS 231/2012	1. OS 691/2013
2. RA 25/2018	2. OS 101/2013
3. OS 689/2013	3. OS 79/2014
4. OS 351/2013	4. P & SC 5/2015
5. RA 1/2018	5. OS 611/2014
6. OS 131/2010	6. MVC 99/2014
7. OS 409/2013	<u>HEARING</u>
<u>HEARING</u>	7. OS 505/2015
8. OS 651/2012	8. OS 231/2015
9. RA 25/2017	9. OS 1102/2009
10. OS 637/2013	10. OS 679/2013
	<u>JUDGMENT</u>
	1. RA 19/2018

Prl. Senior Civil Judge,
Nelamangala.

NOTE:-

All advocates are requested to strictly follow SOP dated: 24.07.2020 issued by Hon'ble High Court of Karnataka.

PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 20-08-2020


Morning Session

Afternoon Session

Sl. No	Case No.	Stage	Sl. No.	Case No.	Stage
1.	O.S 377/2013	Arguments	11.	CC 360/2008	Arguments
2.	O.S 21/2014	Arguments	12.	CC 370/2008	Arguments
3.	O.S 95/2011	Hearing	13.	O.S 295/2016	Hearing
4.	O.S 73/2014	Hearing	14.	O.S 225/2017	Hearing
5.	O.S 377/2014	Hearing	15.	O.S 469/2017	Hearing
6.	O.S 211/2015	Hearing	16.	O.S 51/2018	Hearing
7.	O.S 335/2015	Hearing	17.	O.S 229/2019	Hearing
8.	O.S 91/2019	Evidence	18.	O.S 358/2019	Evidence
9.	O.S 269/2019	Evidence	19.	O.S 433/2019	Evidence
10.	O.S 279/2019	Evidence	20.	O.S 461/2019	Evidence

Note:

Separate cancelled cases list will be notified.



19/8/2020
Prl. Civil Judge & J M F C.
Nelamangala.

**II ADDL. CIVIL JUDGE AND JMFC,
NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 20-08-2020**

Morning Session

Afternoon Session

Sl. No	Case No.		Stage	Sl. No.	Case No.		Stage
1.	OS	138/2007	Argument	11.	OS	32/2006	Argument
2	OS	6/1992	Hearing	12	OS	26/2017	Hearing
3	OS	239/1994	Hearing	13	OS	115/2008	Hearing
4	OS	123/2006	Hearing	14	OS	497/2009	Hearing
5	OS	224/2016	Hearing	15	OS	374/2016	Hearing
6	OS	223/2017	Hearing	16	OS	423/2017	Hearing
7	Cmis	160/2020	Evidence	17	OS	519/2018	Evidence
8	Cmis	88/2020	Evidence	18	OS	261/2019	Evidence
9	Cmis	89/2020	Evidence	19	OS	320/2019	Evidence
10	Cmis	90/2020	Evidence	20	OS	369/2019	Evidence


29/8/2020
II Addl. Civil Judge & JMFC
Nelamangala

- Note: 1. All advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.